## Central Administrative Tribunal Principal Bench

CP No. 677/2018 in OA No.4482/2015

This the 15th day of March, 2019

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Pradeep Kumar, Member (A)

Late Shri S.P.Singh
Through LR Smt. Ramwati Devi,
R/o House No.57. Gali no.1,
New Karehra Colony,
Mohan Nagar,
Ghaziabad,
Uttar Pradesh-201007.

... Petitioner

(By Advocate: Ms. Sangya Negi for Ms. Mayuri Raghuvanshi)

## Versus

- Sh. Durga Shanker Mishra,
   Secretary, Ministry of Urban Development,
   (Now renames as Ministry of Housing and Urban Affairs)
   Nirman Bhawan, New Delhi-110011.
- Sh. Prabhakar Singh,
   Director General of Works,
   CPWD,
   Nirman Bhawan, New Delhi-110011.
- 3. Sh. Ajay Kumar Gupta (PAO-XII),
  Office of the Pay and Accounts Officer,
  (Pay and Accounts Office-XII),
  10<sup>th</sup> floor, MSO Building,
  ITO, New Delhi-110002.

... Respondents

(By Advocate: Sh. Duli Chand)

CP no.677/2018 in OA No.4482/2015

## ORDER (ORAL)

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## By Hon'ble Sh. V.Ajay Kumar, Member (J)

Heard the learned counsel for the parties.

2. Learned counsel for respondents produced an order dated 25.02.2019 in WP (C) No.1913/2019 of Hon'ble High Court of Delhi whereunder Hon'ble High Court has stayed the orders of this

Tribunal till 25.09.2019.

3. In the circumstances and in view of the stay orders passed by

the Hon'ble High Court of Delhi, CP is closed. Notices are

discharged.

4. However, petitioner is at liberty to avail his remedies, in

accordance with law, once the writ petition is finally decided or the

stay is vacated. No costs.

( Pradeep Kumar ) Member (A) (V. Ajay Kumar) Member (J)

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